

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-8/2017/\_\_\_\_\_ /A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Suchandra Bhattacharjee,  
District & Sessions Judge,  
Karimganj.

Dated Guwahati the 30<sup>th</sup> November, 2021.

Sub: **Winter vacation and casual leave.**

Ref:- Your letter No.JKD/2021/4850 dated 29.11.2021.

Madam,

With reference to the above, I am directed to inform you that you have been allowed to avail **casual leave on 23.12.2021, winter vacation from 24.12.2021 to 31.12.2021 along with station leave permission, from the evening of 22.12.2021 till the morning of 03.01.2022**, as prayed for. Further, you have been granted permission to take your official vehicle upto the Airport, at Silchar, at your own cost.

The Addl. District & Sessions Judge, FTC, Karimganj and in his absence the next senior most Judicial officer at the station will remain in charge of your office in your absence.

Yours faithfully,

Sdt

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-8/2017/6244 /A, dated , 30-11-2021**

**Copy forwarded for information to:**

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. ✓ The Project Manager, Gauhati High Court.

**JT.REGISTRAR (VIGILANCE)**

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